

SHRI SHIVRAJ V. PATIL : Super-Computers are not easily available in the international markets. They are at present available in USA. In Japan also, they are developing and if they are available from Japan, we have tried to see that there is an opening for the procurement of these Computers from Japan also. So, in the agreement which we have entered into with some of the companies in Japan, we have said they are developed. They would be considered. But whether we are going to take it from them or some other countries, it depends on our willingness and on our readiness at that point of time.

SHRI BALASAHEB VIKHE PATIL : Mr. Speaker, Sir, is there any proposal before the Government that Super-Computers can be utilised for the better water management, so that we can conserve the water and can feed more irrigation to more areas ?

SHRI SHIVRAJ V. PATIL : These Super-Computers are meant for very-very complicated calculations. Calculations which involve 50 digits. As far as the management of the water is concerned, some simple computers can certainly be used and if we use the simple computers for allowing water from the Dam to flow into the main canal and from canal to the field for controlling the flow of water from the distributories into the field, the water can be conserved and it can be supplied in such a fashion that we can get better yield and we can protect the soil also.

Now these are not the computers of such a nature which can be used for irrigation control purposes.

PROF. MADHU DANDAVATE : He wants to know indirectly whether it can be used for sugar industry.

SHRI SHIVRAJ V. PATIL : Some micro-processors are used in some sugar industries.

Implementation of 20-Point Programme by States

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BANERJEE :

SHRI S.G. GHOLAP :

Will the Minister of PROGRAMME

IMPLEMENTATION be pleased to state :

(a) the number and names of the States which have fulfilled the targets fixed under various items of 20-Point Programme;

(b) the number and names of the States which failed to do so and the reasons thereof; and

(c) the first three States which have performed well during the period from September, 1985 to January, 1986 ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A GHANI KHAN CHOUDHURY) : (a) and (b) While different States have fulfilled targets under different items of the 20-Point Programme, no State has been able to do so for all the items. The main reasons for shortfalls appear to be inadequate in restructural facilities and administrative arrangements. States have also reported various other reasons for non-achievement of targets. These include :

- Difficulties in regard to land acquisition including forest land;
- Shortage of funds;
- Shortage of construction material;
- Difficulties in the identification of old beneficiaries for second dose of assistance etc. etc.

(c) The first three States at the end of September, 1985 were Himachal Pradesh, Gujarat and Punjab and at the end of January, 1986, they were Himachal Pradesh Punjab and Haryana.

SHRI S.G. GHOLAP : Mr. Speaker, Sir, this Twenty Point Programme is for the benefit of the poor and they generally relate to forest areas, for the hilly areas and also the backward areas. In backward or hilly areas, the reserve forest is 90%; and land is not made available. So, what steps will be taken by Government to give forest land for this purpose, i.e. to give it for irrigation, electricity and roads to the beneficiaries from Government ? What are the directives ? At present, land is not made available. It takes at least 2 to 3 years to get the forest land,

So, what steps will Government take to make land available early ?

SHRI A. B. A. GHANI KHAN CHOUDHURY : These are executed by the States; and whenever the State Government seeks any assistance (*Interruptions*) in this regard, we render it. But with regard to forest land... (*Interruptions*)

MR. SPEAKER : Why don't you listen ? Let him finish. What is this ?

SHRI A. B. A. GHANI KHAN CHOUDHURY : With regard to the forest land, the recent order of the Prime Minister is that unless the extent of forest land is again compensated, nobody will be allowed to take the forest land. These are the present orders.

I do not know why the hon. Member is saying that the 20-point programme is only for hill areas and particular regions. The 20-point programme is for the entire country. If he wants to know the fate of the 20-point programme, i.e. what are the regions which have fulfilled the conditions 100%, I can name them; and what are the regions which have not been able to fulfil the condition in respect of 100% items.

MR. SPEAKER : Targets ?

SHRI A. B. A. GHANI KHAN CHOUDHURY : I will not be able to answer the question of the gentleman because it does not concern any particular hill region, or a particular region of a State. If he asks me about the States, I will satisfy him.

THE PRIME MINISTER (SHRI RAJIV GANDHI) : If I may add just a few words : It is said that there have been a lot of cases held up for clearance from the Department of Environment. We have streamlined the procedure in the Department of Environment, and now there are very few cases which are pending with the Centre. There are a total of 2100 cases pending. In the Centre, with us there are only 83 cases. And out of these 83 cases, only 59 cases are less than one month old. So, we have streamlined the procedure. The problem comes when the

States do not give the requisite details when first they send their actual applications.

The other thing that we have done is to allow States to take land, if an equivalent area of land adjoining another forest area is available, and they are willing to re-forest it. Then we do an exchange on that basis, and try not to block any project.

SHRI P. KOLANDAIVELU : The 20-point programme which has been brought by our mother Indira Gandhi...

THE PRIME MINISTER (SHRI RAJIV GANDHI) : Can I just correct something which I said ? 2,100 are not the cases that are pending, but the total number of cases that we have received. And out of that, only 83 are with us, and 59 for less than one month

SHRI M. RAGHUMA REDDY : From Andhra Pradesh, projects like Polavaram, Telugu Ganga and Ichampalli are pending clearance.

DR. V. VENKATESH : There are long pending projects relating to Karnataka. What has the Prime Minister to say about them ?

(*Interruptions*)

MR. SPEAKER : Hon. Members, this is not the way. Now Mr. Kolandaivelu.

SHRI P. KOLANDAIVELU : The 20-point programme is a very important programme which had been brought in by our mother, Indiraji, for the upliftment of the poor and the down-trodden. Here, as far as States are concerned, funds are being allocated every year for the implementation of the 20-point programme. There are States which are doing more than the target, that is, if it is 100 per cent, they are doing 115 per cent. There are some States which are not implementing the 20-point programme at all; even 15 per cent of the programme they are not implementing, but there are States which are implementing the 20-point programme more than the target fixed for them. Is there any proposal to divert the funds which are under-utilized by the States to the States which are doing more than the target ?